

438
IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

OA 459/2023

In the matter of:

Charan Singh

...Applicant

Versus

State of Punjab & Ors.

...Respondents

INDEX

Sr. No.	Particulars	Date	Page No.
1.	Compliance Status Report by way of Affidavit of Respondent No. 3 / Dilawar Kaur, District Development and Panchayat Officer, Ludhiana	10.07.2026	1-6
2.	Annexure-A The report given by Executive Engineer (Panchayati Raj) Ludhiana after inspecting the spot (Report)	30.06.2026	7-13
3.	Annexure-B (Colly) Pond-1, Pond-2, Pond-3, Pond-4, Pond-5 of village Alamgir Block Dehlon District Ludhiana (Recent Photographs)	10.07.2026	14-31

Place: Ludhiana

Date: 10.07.2026


Dilawar Kaur
District Development and Panchayat Officer, Ludhiana.

Through Counsel

Rahul Verma
Advocate for respondent no. 3
Mob. No. 97113-28632
Email:- rahulslaw@gmail.com

439

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

OA 459/2023

In the matter of:

Charan Singh

...Applicant

Versus

State of Punjab & Ors.

...Respondents

Compliance Report by way of Affidavit of respondent no. 3 / Dilawar Kaur, District Development and Panchayat Officer, Ludhiana.

I, the deponent above named, do hereby solemn swear and declare as under:

That in view of information given by Dilawar Kaur, District Development and Panchayat Officer, Ludhiana it is submitted as under:

1. The present OA has been filed concerning encroachment and discharge of untreated waste water in the ponds situated in village Alamgir, District Ludhiana, Punjab.
2. The affidavit is filed to place on record the latest compliance undertaken by the Rural Development and Panchayats Department regarding rejuvenation of five ponds in Village Alamgir.
3. That pursuant to inspections by the Joint Committee, remedial measures including dewatering, desilting, screening chambers, plantation, garbage removal and restoration works have been undertaken. The Gram Panchayat has utilized available grants, MGNREGA, Finance Commission funds and Panchayat resources for execution of works. Significant works at the five ponds have already been completed.
4. In compliance with the direction of the Hon'ble Tribunal dated 27.04.2026, it is stated that Various works at Pond No. 1 to 5 has been completed using the above grant along with the 15th Finance



- 9 JUL 2026

Commission Tied and Untied Grant, MNREGA scheme and Panchayat's Own Funds as per below table: -

Sr/ Pond No.	Ponds Name	Work done	Expenditure
1	Pond on Alamgir, Dulay Road	Desilting/Screening Chamber and Dewatering of Pond	54.48 Lakhs
2	Pond Near Bhagat-Ravidaas Dharam Shala	Desilting/Screening Chamber, Dewatering of Pond, laying of pipeline which connects pond no. 2 to pond no. 3	
3	Pond near Bhai Naghaya Singh Hall	Thapar Model for Renovation of Pond (Dewatering, Desilting of Pond, Screening Chamber, Three wells, oxidation pond and maturation pond.	
4	Pond near Alamgir Village Road	Dewatering of Pond	
5	Pond near Govt. Senior Secondary School	Dewatering of Pond	

5. That pursuant to the direction of the Hon'ble NGT Court vide its order dated 31.10.2025 appointed Amicus Curiae Mr. Varinder Singh Advocate to assist this Tribunal. After observations of the Amicus Curiae, further corrective measures including removal of garbage, cleaning of drains, additional plantation, maintenance, dewatering and fencing activities were undertaken. The photographs of the sites in question are attached herewith as **Annexure-B(Colly)**.

6. In his compliance report dated 23.02.2026 the respondent BDPO Ludhiana-1 directed the Gram Panchayat Alamgir to take corrective measures to remove discrepancies as per above inspection finding by the Ld. Amicus Curiae and then the Sarpanch Gram Panchayat within



441

the limited funds available has taken immediate remedial measures as per below table: -

Pond No.	Name of the Ponds	Description of work done/ remedial measures
Pond-1	Pond on Alamgir, Dulay Road	33 ore plants have been planted along the pond apart from 40 planted earlier. Plantation work is under progress and 40 more plants will be planted within two days. The watering of plants has been done and the garbage dumped in the surrounding of the pond in question has been removed. The plantation work is under progress in such a way that the Ficus plants planted along the pond will serve the purpose of fencing of pond too.
Pond-2	Pond near Bhagat-Ravidas Dharam Shala	The Plantation work is under progress and there are 72 plants along the pond till now. The Solid waste dumped along the pond has been removed by the Gram Panchayat. Dewatering of pond is under progress and after that desilting of pond will be carried out which will be completed within one week.
Pond-3	Pond near Bhai Naghaya Singh Hall	The sewage drains flowing into the pond which were choked have been cleaned and now there is no overflowing of water. As per report it was observed that three trees were cut down at the site. It is submitted that the trees were not cut but fell due to heavy rains and soil erosion. The proper watering of plants has been done and 58 more plants have been planted along the pond. The pond was previously fenced along one side only because the construction work of toe wall was pending which is under progress now



- 9 JUL 2028

		and the remaining fencing work shall be carried out after that.
Pond-4	Pond near Alamgir Village Road	The watering of plants has been done and the garbage dumped in the surrounding of the pond in question has been removed. Now there are 120 plants along the pond after new Plantation. Ficus plants planted along the pond will serve the purpose of fencing of pond too.
Pond-5	Pond near Govt Senior Secondary School	As per report it was observed that just adjacent to the school playground wall, there was a nalla filled with garbage/solid waste. The solid waste/garbage has been removed from the nalla. 50 plants have been planted along the pond.

7. That it is stated that with reference to the work pending as per statement of Ld. Amicus Curiae a further inspection and survey was conducted by the orders of Ld. DRDP by the XEN(PR) and the Senior Departmental Officers on 13.06.2026 and identified the remaining works at Pond Nos.1 to 5 and prepared revised estimates for completion of work. The report of the survey dated 30.06.2026 is hereby annexed as **Annexure-A**.
8. The remaining works include fencing, lining, pipelines, dewatering, desilting and establishment of solid waste management facilities. Revised estimated requirement is approximately Rs.144.61 lakh. That it is stated here that the Department is pursuing funds from competent authorities. The estimates are reflected in the table below: -

Sr/ Pond No.	Ponds Name	Description of work	Estimated Cost (In Lacs)
	Pond on Alamgir, Dulay Road	Toe Wall and Fencing	8.33



- 9 JUL 2026

443

2	Pond Near Bhagat-Ravidaas Dharam Shala	Dewatering and Desilting of Pond Toe Wall and Fencing	9.69
3	Pond near Bhai Naghaya Singh Hall	Remaining work of Toe wall and Fencing	6.29
4	Pond near Alamgir Village Road	Screening chamber, 3 Wells, Cleaning of Pond, Lining and Fencing, Const. of well 5' dia, Motor Room, Solar Motor 5 hp, Laying of Pipeline (Pond to Fields)	42.11
5	Pond near Govt. Senior Secondary School	Screening chamber, 3 Wells, Cleaning of Pond, Lining and Fencing, Const. of well 5' dia, Motor Room, Solar Motor 5 hp, Laying of Pipeline (Pond to Fields)	62.16
6	Solid Waste Unit	3 SWM units to prevent plastic bags and bottles from blocking the ponds.	16.03
Grand Total			144.61 lakhs

9. That it is stated that the current status of work is that the Gram Panchayat is presently dewatering Pond No. 2 and completing remaining works (which covers connection pipes, remaining lining work and fencing) at Pond No. 3 (Thapar model) using its own funds.
10. That it is pertinent to mention here that the Gram Panchayat has continued interim maintenance using available resources and shall continue upkeep until permanent works are completed. The remaining permanent works are proposed to be completed expeditiously after availability of funds and suitable weather conditions.

That it is pertinent to mention here that minimum six months' time is required to execute the suggested projects after the receipt of funds from the suitable sources. As rainy season is on the cards, hence



- 9 JUL 2020

444

suggested work can be taken up after rainy season, i.e. 30.09.2026, because presently there is no space for emptying of the said ponds as the rice crop stands sown on the nearby agricultural fields. Hence accordingly, these projects can be completed up to 31.03.2027.

12. That it is pertinent to mention here that the monsoon season in the State has just started and will end on 30.09.2026. Therefore, it will be highly appropriate to seek permission of this Hon'ble Court to start the work after the end of monsoon season.
13. The answering respondent remains committed to strict compliance of all directions issued by the Hon'ble Tribunal and shall submit further status reports whenever directed.

PRAYER

It is respectfully prayed that this Hon'ble Tribunal may kindly take the present compliance affidavit on record, appreciate the substantial compliance already achieved, grant reasonable time for completion of the remaining works and pass any other appropriate order.

Place: Ludhiana

Date: .07.2026


Dilawar Kaur

District Development and Panchayat
Officer, Ludhiana

Verification

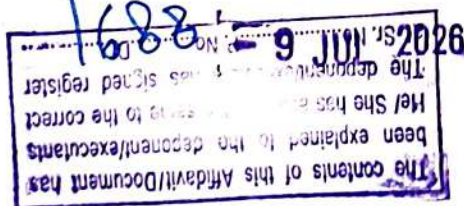
Verified at this _____ day of July 2026 at Ludhiana that the contents are true and correct to my knowledge and belief based on official records, no part thereof is false and nothing material has been concealed therefrom.

Place: Ludhiana

Date: .07.2026


Dilawar Kaur

District Development and Panchayat
Officer, Ludhiana.



Attested As Verified

NEERU SHARMA
Notary, Chandigarh (U.T.)

- 9 JUL 2026

I/Identified the deponent/ executant who signed/ thumb marked in my presence

Signature

Alamgir Factual Status Report

Subject: Original Application No. 459 of 2023 titled Charan Singh Vs. State of Punjab & Others.

1. Background

The present Original Application has been filed by Sh. Charan Singh on 08/05/2023 via email to public grivence_ngt@gov.in alleging pollution of five village ponds situated in Village Alamgir, District Ludhiana. Due to discharge of untreated wastewater, dumping of solid waste, accumulation of sludge, foul smell, encroachments over pond land and deterioration of the village environment.

1.1. Main Issues Raised by the Petitioner

1. Pollution of five village ponds situated in Village Alamgir.
2. Discharge of untreated wastewater into ponds.
3. Dumping of solid waste and accumulation of sludge.
4. Growth of aquatic weeds and stagnant black water.
5. Foul smell causing unhygienic conditions.
6. Health hazards to nearby residents.
7. Encroachments over Panchayat Pond land.
8. Poor maintenance of village ponds.
9. Pollution near Government Senior Secondary School and religious places.
10. Need for immediate restoration of ponds.

2. The Hon'ble National Green Tribunal constituted a Joint Committee to inspect the site and submit a factual report. Thereafter, joint Committee visited the site on 04/09/2023 and compliance report was filed by the Sh. Ravinder Singh, Asst Commissioner(forestry) MoEF& CC., Smt. Navdeep Kaur, DDPO Ludhiana and Sh. Kuldeep Singh, EE, RO-4, PPCB, Ludhiana.

During visit, all the five samples were collected from the five number ponds of Village Alamgir were dispatched to the laboratory of Punjab Pollution Control Board. The analysis results have revealed that the quality of water of all ponds of village Alamgir were not

446

achieving the prescribed standards. The waste water was not even used for irrigation purposes by the people. The joint committee has directed the Block Development and Panchayat Officer (BDPO) Ludhiana-1 to immediately draw an action plan to revive and rejuvenate all the five ponds.

Accordingly, BDPO, Ludhiana-1 vide its letter no. 4624 dated 23.10.2023 has informed that ponds of villages Alamgir were inculcated in the Action Plan prepared by the Govt. for Rejuvenation of the ponds and as per Action Plan the time limit for rejuvenation of rural ponds are 2029-30. BDPO, Ludhiana-1 through its technical wing has prepared the estimate for rejuvenation of pond which are reproduced as under:

Sr/ Pond No.	Ponds Name	Description of work	Estimated Cost (In Lacs)
1	Pond on Alamgir, Dulay Road	Desilting Chamber	0.85
		Dewatering and Desilting of Pond	4.00
2	Pond Near Bhagat-Ravidaas Dharam Shala	Desilting Chamber 3 No.	2.55
		Dewatering and Desilting of Pond	6.00
		Toe Wall and Fencing (5' Height) (700 Rft)	10.50
3	Pond near Bhai Naghaya Singh Hall	Toe wall and Fencing (5' Height) (650 Rft)	9.75
		Thaper Model for Renovation of Pond	32.50
4	Pond near Alamgir Village Road	Desilting Chamber 2 No.	1.70
		Dewatering and Desilting of Pond	2.50
		Toe Wall and Fencing (5' Height) (240 Rft)	3.60
5	Pond near Govt. Senior Secondary School	Desilting Chamber	0.85
		Dewatering and Desilting of Pond	3.00
		Total	77.80

As above, Rupees 77.80 lakhs were sought from the Department of Rural Department and Panchayats for the rejuvenation of the ponds. Amount of Rupees 32.50 lakhs was received from Deputy Commissioner Ludhiana for rejuvenation of Ponds.

3. Action Taken/Remedial Steps taken by department

Various works at Pond No. 1 to 5 has been completed using the above grant along with the 15th Finance Commission Tied and Untied Grant, Mgnrega scheme and Panchayat's Own Funds as per below table:-

Sr/ Pond No.	Ponds Name	Work done
1	Pond on Alamgir, Dulay Road	Desilting/Screening Chamber and Dewatering of Pond
2	Pond Near Bhagat-Ravidaas Dharam Shala	Desilting/Screening Chamber, Dewatering of Pond, laying of pipeline which connects pond no. 2 to pond no. 3
3	Pond near Bhai Naghaya Singh Hall	Thapar Model for Renovation of Pond (Dewatering, Desilting of Pond, Screening Chamber, Three wells, oxidation pond and maturation pond.

447

4	Pond near Alamgir Village Road	Dewatering of Pond
5	Pond near Govt. Senior Secondary School	Dewatering of Pond

Out of the total proposed scope of work some works are pending due to shortage of funds to the tune of rupees 30.00 lakhs. (as per the BDPO Ludhiana-1)

4. Hon'ble NGT Court vide its order dated 31.10.2025 appoints Amicus Curiae Mr. Varinder Singh Advocate to assist this Tribunal.

Issue highlighted by Ld. Amicus Curiae Mr. Varinder Singh Advocate in his reply dated 20.01.2026

Pond No. / Location	Key Issues Observed
Pond No. 1 (Dulay Road, Near Cremation Ground)	Solid waste dumping; foul smell; plantation drying (no watering); no fencing; poor maintenance
Pond No. 2 (Near Bhagat Ravidas Dharamshala)	Pond covered with garbage; direct sewage inflow; drains choked/overflowing; foul smell & health hazards; plantation drying; culvert choked; no fencing
Pond No. 3 (Near Bhai Naghaya Singh Hall)	Sewage drains choked; unfunctional oxidation system; sump pits overflowing; pungent smell; tree cutting; plantation not maintained; no fencing
Pond No. 4 (Near Alamgir Village Road)	Garbage dumping; sewage discharge; foul smell; plantation drying; no fencing; poor sanitation
Pond No. 5 (Near Govt. Sr. Sec. School)	Nearby drain filled with garbage; adjacent to school (health concern); no plantation; no fencing

5. In his compliance report dated 23.02.2026 the respondent BDPO Ludhiana-1 directed the Gram Panchayat Alamgir to take corrective measures to remove discrepancies as per above inspection finding by the Ld. Amicus Curiae and then the Sarpanch Gram Panchayat within the limited funds available take immediate remedial measures as per below table: -

Pond No.	Name of the Ponds	Description of work done/ remedial measures
Pond-1	Pond on Alamgir, Dulay Road	33 ore plants have been planted along the pond apart from 40 planted earlier. Plantation work is under progress and 40 more plants will be planted within two days. The watering of plants has been done and the garbage dumped in the surrounding of the pond in question has been removed. The plantation work is under progress in such a way that the Ficus plants planted along the pond will serve the purpose of fencing of pond too.
Pond-2	Pond near Bhagat-Ravidas	The Plantation work is under progress and there are 72 plants along the pond till now. The Solid waste dumped along the pond has been removed by the Gram Panchayat. Dewatering of pond is under

	Dharam Shala	progress and after that desilting of pond will be carried out which will be completed within one week.
Pond-3	Pond near Bhai Naghaya Singh Hall	The sewage drains flowing into the pond which were choked have been cleaned and now there is no overflowing of water. As per report it was observed that three trees were cut down at the site. It is submitted that the trees were not cut but fell due to heavy rains and soil erosion. The proper watering of plants has been done and 58 more plants have been planted along the pond. The pond was previously fenced along one side only because the construction work of toe wall was pending which is under progress now and the reaming fencing work shall be carried out after that.
Pond-4	Pond near Alamgir Village Road	The watering of plants has been done and the garbage dumped in the surrounding of the pond in question has been removed. Now there are 120 plants along the pond after new Plantation. Ficus plants planted along the pond will serve the purpose of fencing of pond too.
Pond-5	Pond near Govt Senior Secondary School	As per report it was observed that just adjacent to the school playground wall, there was a nalla filled with garbage/solid waste. The solid waste/garbage has been removed from the nalla. 50 plants have been planted along the pond.

6. Further Hearing and Reports

After submission of above-mentioned compliance report of BDPO Ludhiana-1 The Hon'ble NGT Court vide its order date 26.02.2026 direct to PPCB to get the water quality of pond tested and to submit report in this regard with its response.

Reply dated 23.04.2026 has been filed by the PPCB, After the Reply The Hon'ble NGT Court vide its order date 27.04.2026 find serious environmental violations and seek personal appearance of The Principal Secretary RDP/ Deputy Commissioner Ludhiana, DDPO Ludhiana, Member secretary PPCB and Sarpanch Gram Panchayat before The Hon'ble NGT Court, New Delhi on dated 16.07.2026

The Department RDP through its Law Officer has directed the two official Ms. Navdeep Kaur (DDPO H.Q) and Mr. Ranjit Singh, Superintending Engineer to visit the site in question and inspect the same as to whether the compliance asked by the Hon'ble NGT is complied with or not.

The above official visited the site on 13.06.2026 in the presence of field officers, complainant, Panchayat members and give detail report along with revised proposal and estimates in compliance with the NGT orders dated 27.04.2026.

7. Main Highlights of above report.

Pond No. 1

- Location: Outskirts of the village, on the road leading to Duley village
- Current Status: Receives wastewater from a part of the village; water appears mostly clean.
- Action Required: None; residents reported no issues at present.

Pond No. 2

- Location: Near Bhagat Ravidas Dharamshala.
- Current Status: Overflows into Pond No. 3 via a sewer pipeline passing through a screening chamber.
- Action Required: Needs immediate de-watering, removal of wild weeds, and general garbage cleaning.

Pond No. 3

- Location: Near Bhai Nagaiya Singh Hall.
- Current Status: Cleaned previously by the Panchayat, and a Thapar Model Treatment Unit was established. However, the treatment unit outlet is incorrectly connected to the maturation pond (unlined pond) instead of the oxidation pond (lined pond). Some part of lining work on a portion of the pond remains incomplete.
- Action Required: The BDPO and Panchayat have been directed to fix the outlet routing and complete the lining work before the monsoon season.

Pond No. 4

- Location: Alamgir Road.
- Current Status: Partial de-watering has been done, but no cleaning or desilting has taken place .
- Action Required: Clean the pond, set up a Thapar Model Treatment Unit, and use the treated water for irrigation .
- Estimated Cost: ₹42.11 Lakh .

Pond No. 5

- Location: Near Government Senior Secondary School .
- Current Status: Completely filled with water; receives overflow from Pond No. 2 and Pond No.3. There is no further outlet or drainage mechanism, risking a backflow of wastewater into the village.
- Action Required: Urgent de-watering, de-silting, establishment of a Thapar Model Treatment Unit, and final disposal of treated water for irrigation by laying pipeline to fields.
- Estimated Cost: ₹62.16 Lakh.

Solid Waste Management and Environmental Compliance

- Prior Amicus Curiae Report: An NGT-appointed Amicus Curiae, Advocate Varinder Singh, reported issues on January 20, 2026, regarding surrounding garbage, lack of cleanliness, and poorly maintained plantation work.
- Current Compliance: Panchayat members confirmed that the garbage has been cleared and a watering system for plants has been arranged.
- Solid Waste Proposal: Despite having 5,000 residents, the village lacks a Solid Waste Management (SWM) unit. The committee proposes setting up at least 3 SWM units to prevent plastic bags and bottles from blocking the ponds.
- Estimated Cost: ₹16.03 Lakh.

8. Administrative Hurdles

Alamgir village was recently reassigned from Block Ludhiana-1 to Block Dehlon due to departmental restructuring. Necessary financial mapping for Finance Commission grants has not been completed. This administrative delay has blocked fund releases, preventing the Panchayat from initiating timely de-watering and pond cleaning.

9. Conclusion

However, Ms. Navdeep Kaur, DDPO H.Q., and Mr. Ranjit Singh, Superintending Engineer, have already addressed the main pond-related issues, including the required actions and the revised estimates for Pond No. 4, Pond No. 5, and Solid Waste Management unit. But for compliance with the Amicus Curiae concerns, we also need to consider the estimates for Pond No. 1 fencing, Pond No. 2 desilting of the chamber, dewatering and desilting of the pond, fencing, and the remaining part of lining and fencing work for Pond No. 3.

451

Sr/ Pond No.	Ponds Name	Description of work	Estimated Cost (In Lacs)
1	Pond on Alamgir, Dulay Road	Toe Wall and Fencing	8.33
2	Pond Near Bhagat-Ravidaas Dharam Shala	Dewatering and Desilting of Pond Toe Wall and Fencing	9.69
3	Pond near Bhai Naghaya Singh Hall	Remaining work of Toe wall and Fencing	6.29
4	Pond near Alamgir Village Road	Screening chamber, 3 Wells, Cleaning of Pond, Lining and Fencing, Const. of well 5' dia, Motor Room, Solar Motor 5 hp, Laying of Pipeline (Pond to Fields)	42.11
5	Pond near Govt. Senior Secondary School	Screening chamber, 3 Wells, Cleaning of Pond, Lining and Fencing, Const. of well 5' dia, Motor Room, Solar Motor 5 hp, Laying of Pipeline (Pond to Fields)	62.16
6	Solid Waste Unit	3 SWM units to prevent plastic bags and bottles from blocking the ponds.	16.03
Grand Total			144.61 lakhs

Attachments/

1. Report
2. Site Plan
3. Estimates



Pond Rejuvenation

A Before & After Visual Presentation

[District- Ludhiana] • [State- Punjab]



Pond Rejuvenation at Village Alamgir 453

15

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[1]

BEFORE



BEFORE





Pond Rejuvenation at Village Alamgir ⁴⁵⁴

16

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[1]

AFTER



**POND NO. 1 AFTER
GARBAGE HAS BEEN
CLEANED AND PLANTS
HAVE BEEN PLANTED
BY MGNREGA**



Pond Rejuvenation at Village Alamgir 455

17

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[2]

BEFORE



BEFORE





Pond Rejuvenation at Village Alamgir 456

18

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[2]

AFTER



AFTER





Pond Rejuvenation at Village Alamgir 457

19

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[2]

AFTER



**POND NO. 2 AFTER
DEWATERING AND
CONSTRUCTION OF
SCREENING CHAMBER**



Pond Rejuvenation at Village Alamgir 458

20

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

BEFORE



BEFORE





Pond Rejuvenation at Village Alamgir 459

21

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER





Pond Rejuvenation at Village Alamgir 460

22

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER





Pond Rejuvenation at Village Alamgir 461

23

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER





Pond Rejuvenation at Village Alamgir 462

24

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER





Pond Rejuvenation at Village Alamgir 463

25

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER



AFTER





Pond Rejuvenation at Village Alamgir 464

26

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

AFTER



AFTER



AFTER





Pond Rejuvenation at Village Alamgir 465

27

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[3]

NOTE:-

POND NO. 3 OXIDATION-POND WORK IS CURRENTLY UNDERWAY, AND THE LINING HAS BEEN COMPLETED. THE SEWERAGE CONNECTION HAS BEEN CONSTRUCTED TO CONNECT POND 2 AND POND 3.



Pond Rejuvenation at Village Alamgir 466

28

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[4]

BEFORE



BEFORE





Pond Rejuvenation at Village Alamgir 467

29

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[4]

AFTER

**DEWATERING OF POND NO. 4 HAS BEEN DONE AND PLANTS HAVE BEEN PLANTED BY
MGNREGA**



Pond Rejuvenation at Village Alamgir 468

30

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[5]

BEFORE



BEFORE



BEFORE





Pond Rejuvenation at Village Alamgir 469

31

VILLAGE
Alamgir

BLOCK
Dehlon

POND NO:-
[5]

AFTER



**POND NO. 5 AFTER
DEWATERING**